## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.162/ BB/2017	-	For compli-	252(3)	Candor International School Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<u> </u>	Varsha V Shenoy	Petitioner	Vaul
	(VVS & Associatio)		
	Refitioner Councel		
	9742857053		

PCS for petitioner is present. She reported that she has complied the additional information called for by the Registry and she requested to order notice to the ROC, Karnataka.

Issue notice to ROC, Karnataka. Registry to prepare the same. PCS to collect the same and serve on the ROC, Karnataka, along with necessary papers.

List it on 22.01.2017.

MEMBER (T)

MEMBER (J)